

F.No. 01(03)/Roster/CESTAT/2023  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 18.01.2023

**ORDER NO. 8 of 2023**


Hon'ble President, may be pleased to order additional sitting for **CESTAT, New Delhi** on **03.02.2023** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
On 03.02.2023 at 2:30 p.m.	Hon'ble Mr. Justice Dilip Gupta, President	Difference of Opinion matter in E/51011/2019, E/51251/2019, E/51252/2019, E/52047/2019, E/52066/2019, E/52420/2019 and E/52487/2019  Party Name: Harit- Polytec Ganjato Plastfab Maha Mayay Steels Tirupati Balaji Furnace & Ors.

Note:

1. In the event of non sitting of the Bench, the adjourned dates of listed matters will be available on the website [www.cestatnew.gov.in](http://www.cestatnew.gov.in) in the link "Daily orders"/"court proceedings".

By Order

  
(Bineesh Kumar K.S.)  
Registrar

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Deputy Registrar